

nology which can help the industries to improve its production;

(b) whether his Ministry have urged upon the industrialists to use the technology in the new industries; and

(c) if so, to what extent the new technology has been introduced?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (c). Technologies developed by CSIR Laboratories in general help to enhance the productivity of industries adopting these. CSIR is interacting with industrial organisations and industrial units to promote the use of its technologies. During the year 1988-89 about 65 new technologies developed by CSIR were licensed to industry. This is a continuing process. The annual industrial production based on CSIR developed technologies is estimated to be around Rs. 950 crore.

#### **National Commission on Women**

924. SHRIMATI JAYAWANTI NAV-  
INCHANDRA MEHTA:  
KUMARI UMA BHARATI:  
SHRIMATI SUMITRA MA-  
HAJAN:  
SHRI V. SREENIVASA  
PRASAD:  
SHRI BANWARI LAL PURO-  
HIT:  
SHRI M.V. CHANDRA  
SHEKARA MURTHY:  
SHRI GOPI NATH GAJAPA-  
THI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a National Commission on Women to deal with various women's issues;

(b) if so, when and terms and reference thereof;

(c) whether the women's issues for consideration by the Commission have been identified; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) Yes, Sir.

(b) to (d). The proposal is under active consideration of the Government.

#### **Employment Generation in Eighth Plan**

925. SHRI ANAND SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether special emphasis is sought to be given to employment generation under the Eighth Five Year Plan; and

(b) if so, the outlines of the proposals in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The Planning Commission has set employment generation as a major objective in its approach to the Eighth Five Year Plan. Details would be incorporated in the Plan document.

[Translation]

**Proper Recognition to Hindi and other Languages of the Country**

926. SHRI BALESHWAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Government are making efforts to give proper recognition to Hindi and other languages of the country;

(b) if so, the details of the steps taken so far in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) Yes, Sir.

(b) A statement is given below.

(c) Does not arise.

#### STATEMENT

Important amongst the efforts made by Government to secure proper recognition to Hindi and other languages of the country are the following promotional measures:

- (i) 100 per cent Central Assistance for appointment of Hindi Teachers as well as for establishment of Hindi Teachers Training Colleges in Non-Hindi speaking States/UTs;
- (ii) Financial assistance to voluntary organisations for promotion and propagation of Hindi as well as other languages;
- (iii) Assistance for publication of books in Indian languages;
- (iv) Training of Hindi teachers in Non-Hindi speaking areas by Kendriya Hindi Sansthan (an autonomous organisation under the Department of Education);

(v) Training of teachers in Indian languages other than Hindi by Central Institute of Indian Languages (a subordinate office of the Department of Education);

(vi) Correspondence course for teaching Hindi by Central Hindi Directorate under the Department of Education;

(vii) Production of bi-lingual and multi-lingual dictionaries in Hindi and other Indian languages by the Central Hindi Directorate;

(viii) Compilation and production of glossaries in Hindi and other languages by the Commission of Scientific and Technical Terminology (CSTT) under the Department of Education;

(ix) Organisation of workshops for university/college level teachers to orient them in Hindi and modern Indian languages, by the CSTT;

(x) Production of university level textbooks in Hindi and other Indian languages under the guidance of CSTT;

(xi) Development and promotion of Urdu by Bureau for Promotion of Urdu, a subordinate office of the Department of Education.

2. Hindi and other Indian languages are being taught in schools under 3-Language Formula as well as in universities and colleges at advanced level. University Grants Commission has also been advised to bring about use of Hindi and modern Indian languages as medium of instruction for higher education.

3. Sahitya Akademi, an autonomous or-

ganisation under the Department of Culture, has also recognised 22 languages, including Hindi, and 14 Indian languages included in the 8th Schedule of the Constitution of India for promotional and literary purposes.

4. The above measures are apart from those taken from time to time by the Government for implementation of the provisions of the Constitution relating to Official Language.

#### **Setting up of U.P.S.C. Examination Centre in Bareilly (Uttar Pradesh)**

927. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up an examination centre of Union Public Service Commission in Bareilly (Uttar Pradesh);

(b) if so, by what time; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). A proposal for opening an examination centre at Bareilly is under examination in the Union Public Service Commission in consultation with the Government of Uttar Pradesh and the U.P. Public Service Commission.

[English]

#### **Export of Research Reactors**

928. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether India is planning to export Research Reactors for the nuclear establishments of the developing countries; and

(b) if so, the details of the scheme ?

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir, At present, Government have no such proposal under consideration.

(b) Does not arise.

#### **National Policy on Freight Equalisation**

929. PROF. RUPCHAND PAL: SHRI ANIL BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether raw materials and minerals of national importance are proposed to be brought under the freight equalisation policy;

(b) if so, the details thereof; and

(c) if not, the reasons for not evolving a national policy in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir. There is no such proposal under consideration of the Government.

(b) Does not arise.

(c) Based on the recommendations of the National Transport Policy Committee, the Government decided in 1982 that no new scheme of freight equalisation should be introduced except to subsidise transport cost for remote, inaccessible and isolated areas like the North Eastern Region and hilly and difficult areas.

#### **National Security Council**

930. SHRI UTTAM RATHOD: SHRI KALP NATH RAI: